NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A1 PENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Parties
	125/15	139/17	Hearing	391 394	Dharma Software Solutions Pvt. Ltd.
Si	SL.NO. NAME (IN CAPITAL)			DESIGNA	TION

PHONE NUMBER

REPRESENTATION TO WHOM _(Petitioner______ Respondent)

R. RASHMI SAGAR

Prema Hatti. Cac & RoelRD 8845428411

Counsel for petitioner Company is present. She requested time to file two sets of copies. List it on 21.04.2017.

MEMBER (T)